

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF PREMIER SYNTHETICS LIMITED

(CIN: L99999MH1970PLC014826)

Registered Office: JBF House, 2nd Floor, Old Post Office Lane, Kalbadevi Road, Mumbai-400 002

Tel No.: +91 22 2208 5951/52; Fax No.: +91 22 2208 0470; E-Mail: premiersynthetics@gmail.com; Website: www.premiersyntheticsltd.com

Open Offer for acquisition of 9,47,250 Equity Shares of Premier Synthetics Limited ('PSL'/'Target Company') by Mr. Gautamchand Kewalchand Surana ('Acquirer 1'), Mr. Vikram Amritlal Sanghvi ('Acquirer 2'), Mr. Rajiv Giriraj Bansal ('Acquirer 3') and Mr. Sanjay Kumar Vinodbhai Majethia ('Acquirer 4') (hereinafter collectively referred to 'Acquirers')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 9,47,250 Equity Shares of face value of ₹10 each of the Target Company ('Equity Shares'), representing 26% of the Equity Share Capital and Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 [SEBI (SAST) Regulations, 2011]. The Detailed Public Statement with respect to the aforementioned offer was made on April 30, 2015 (Thursday) in the following newspapers:

Newspapers	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadweep	Marathi	Mumbai Edition

- Name of the Target Company : Premier Synthetics Limited
- Name of the Acquirers :
 - Mr. Gautamchand Kewalchand Surana ('Acquirer 1');
 - Mr. Vikram Amritlal Sanghvi ('Acquirer 2');
 - Mr. Rajiv Giriraj Bansal ('Acquirer 3') and;
 - Mr. Sanjay Kumar Vinodbhai Majethia ('Acquirer 4')
- Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Offer : Sharex Dynamic (India) Private Limited
- Offer Details:
 - Date of Opening of the Offer : August 28, 2015 (Friday)
 - Date of Closure of the Offer : September 10, 2015 (Thursday)
- Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : September 18, 2015 (Friday)
- Details of Acquisition:**

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price (in ₹)	₹11.00 (Rupees Eleven only) per Equity Share ('Offer Price'), payable in cash		₹11.00 (Rupees Eleven only) per Equity Share ('Offer Price'), payable in cash	
7.2	Aggregate number of shares tendered	9,47,250*		3,600 Equity Shares	
7.3	Aggregate number of shares accepted	9,47,250*		3,600 Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹1,04,19,750*		₹39,600	
7.5	Shareholding of the Acquirer(s) before Public Announcement				
	• Number	7,500		7,500	
	• % of Equity Share Capital	0.21%		0.21%	
7.6	Shares acquired by way of Share Purchase Agreement				
	• Number	23,35,000		23,35,000	
	• % of Equity Share Capital	64.09%		64.09%	
7.7	Shares Acquired by way of Open Offer				
	• Number	9,47,250*		3,600	
	• % of Equity Share Capital	26%*		0.10%	
7.8	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• Price of the shares acquired	Not Applicable		Not Applicable	
7.9	Post Offer Shareholding:	Number of Equity Shares	% of Equity Share Capital	Number of Equity Shares	% of Equity Share Capital
	• Acquirer 1 } • Acquirer 2 } • Acquirer 2 } • Acquirer 4 }	32,89,750*	90.30%*	23,46,100	64.40%
7.10	Pre & Post offer Shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	10,05,581	3,53,450*	10,05,581	12,97,100*
	• % of Voting Capital	27.60%	9.70%*	27.60%	35.60%*

* Assuming full acceptance in the Offer.

Includes Shares held by the erstwhile Promoter/Promoter Group.

8) The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated August 14, 2015.

Issued by Manager to the Offer for and on behalf of the Acquirers:



Mark Corporate Advisors Private Limited

CIN: U67190MH2008PTC181996,
404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai-400 057

Telefax: +91 22 2612 3207/08

Contact Person: Mr. Manish Gaur

Email: openoffer@markcorporateadvisors.com

SEBI Regn No.: INM000012128

Place: Mumbai

Date: September 24, 2015